

Study of Institutions working in Gujarat and Maharashtra for Development of Industries

1367. SHRI S. D. SOMASUNDARAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made a study of the institutions working in Gujarat and Maharashtra for development of industries in backward areas;

(b) if so, the results of the study; and

(c) the extent to which the beneficial features have been commended for adoption in other States?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) The Ministry of Industry have not made any study of the institutions working in Gujarat and Maharashtra for development of industries in backward areas.

(b) and (c). Do not arise.

Probe into working of Transport Units of Doordarshan

1368. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether three officials of the Delhi Doordarshan had been under suspension for their malpractices in the Transport Section of the Unit;

(b) if so, whether any enquiry has been conducted into the working of the entire transport unit of the Doordarshan; and

(c) the findings of such an enquiry?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K.

771 LS—4.

ADVANI): (a) Yes, Sir. Three officials of the Transport Unit of Delhi Doordarshan had been under suspension between the period 24-1-76 to 16-5-77. However, suspension of two out of these three officials has since been revoked w.e.f. 16-5-77.

(b) and (c). A preliminary enquiry was conducted into the functioning of the Transport Unit which was followed by a detailed enquiry. Since these enquiries revealed *prima facie* malpractices, a regular departmental enquiry against the delinquent officials is in progress.

उत्तर प्रदेश में सीमेंट की कमी

1369. श्री नवाब सिंह चौहान : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में लोगों को सीमेंट का मिलना कठिन हो रहा है; और.

(ख) यदि हां, तो इसके क्या कारण हैं और इस स्थिति में सुधार करने के लिए क्या कदम उठाये गए हैं ?

उद्योग मंत्री (श्री बृजलाल वर्मा) :

(क) और (ख) . बिजली में कटौतियों तथा एकाएक मांग बढ़ जाने के परिणामस्वरूप अपर्याप्त उत्पादन होने के बारे में उत्तर प्रदेश सहित देश के विभिन्न भागों से सीमेंट के न मिलने की रिपोर्ट मिली हैं। उत्पादन में हुई कमी को बराबरी से बांटने हेतु राज्यों के कोटे में भी कटौती करनी पड़ी थी। केन्द्र सरकार ने राज्य सरकारों को सीमेंट उद्योग को अधिक बिजली देने के लिए उन्हें समझा बुझाकर सीमेंट का उत्पादन बढ़ाने के लिए कदम उठाये हैं। सरकारी विभागों से

भी अनुरोध किया गया है कि वे अपनी इस तिमाही की मांग झगली तिमाही के लिए स्वगित कर दें ताकि ग्राम जनता को अधिक सीमेंट मिल सके । राज्य सरकारों को यह सलाह भी दी गई है कि वे सीमेंट की जमाखोरी को रोकने के लिए उपयुक्त उपाय करें । इस तिमाही में (अप्रैल से जून) सीमेंट का निर्यात भी कम से कम कर दिया गया है ताकि देश में इस्तेमाल के लिए अधिकतम परिमाण में सीमेंट मिल सके ।

Aid to harassed Daughters-in-Law

1370. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received a representation from Nari Raksha Samiti demanding free legal remedy against mothers-in-law;

(b) whether Government have any plans to give aid to harassed daughters-in-law; and

(c) if so, main features thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) Yes, Sir.

(b) and (c). There is no such plan at present.

Escape of undertrials from Judicial Lock-up in Tis Hazari, Delhi

1371. DR. BAPU KALDATE:

SHRI K. LAKKAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of undertrials escaped from judicial lock-up of Tis Hazari, Delhi on the 28th May, 1977;

(b) if so, the facts thereof; and

(c) the steps being taken for the safe custody of undertrials in judicial lock-up?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) and (b). 5 undertrial prisoners had escaped from the judicial lock-up at Tis Hazari, Delhi on the 28th May, 1977. The facts, as reported by the Delhi Administration/Delhi Police, are as follows:—

On 28th May, 1977, 9 undertrial prisoners were brought from the Tihar Jail and lodged in a special cell of the Judicial Lock-up at Tis Hazari, 3 of these undertrials were taken out of the cell for being produced before the concerned Courts. At 1.20 P.M., when these 3 undertrials were brought back and the door of the cell was opened, it was found that 5 out of the remaining 6 undertrials were missing. Those found missing were S/Shri Nasir Ali, Ravinder, Davinder, Nasar Ahmed and Sita Ram. 3 of them were associates of late Sunder dacoit.

As soon as it was noticed that 5 undertrial prisoners had escaped from the judicial lock-up, search parties were sent to Inter State Bus Terminus, Beriwal Bagh, where one of them resided, and Tis Hazari Courts premises. A case u/s 224 IPC was also registered. Instructions were given to the border check posts and Railway police to be on the look-out for these prisoners. Crash wireless messages were also sent to police authorities of some neighbouring districts of U.P. and Haryana. A look-out message with description of the escapees was also flashed to all District Supdts. of Police in India. A special cell was also set up to take all possible steps for re-apprehension of the escapees.

Two of the escapees, viz., Nazir Ali and Ravinder, are reported to have been killed in an encounter with the